

ITEM NO.45

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (CrI.) No(s). 12289/2023

(Arising out of impugned final judgment and order dated 22-09-2023 in CRLP No. 6942/2023 passed by the High Court Of Andhra Pradesh At Amravati)

NARA CHANDRABABU NAIDU

Petitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH & ANR.

Respondent(s)

(IA NO.196523/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA NO. 203384/2023- FOR BRINGING ON RECORD ADDITIONAL DOCUMENTS, IA NO.203997/2023-FOR INTERVENTION, IA NO.204006/2023-FOR PERMISSION TO APPEAR AND ARGUE-IN-PERSON, IA NO.204504/2023-FOR BRINGING ON RECORD ADDITIONAL FACTS, IA NO.207110/2023-PERMISSION TO FILE ADDITIONAL DOCUMENT/FACTS & IA NO.208185/2023-FOR FILING COMPILATION OF DOCUMENTS)

Date : 17-10-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Harish N Salve, Sr. Adv.
Mr. Sidharth Luthra, Sr. Adv.
Mr. Dammalpati Srinivas, Sr. Adv.
Mr. Pramod Kumar Dubey, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Guntur Prabhakar, Adv.
Ms. Prerna Singh, Adv.
Mr. Guntur Pramod Kumar, AOR
Mr. Kumar Vaibhaw, Adv.
Mr. Gautam Bhatia, Adv.
Mr. Anmol Kheta, Adv.
Mr. Ayush Kaushik, Adv.
Mr. Rajni Gupta, Adv.
Mr. Vishwajeet Singh, Adv.
Mr. Ayush Shrivastava, Adv.
Mr. Mohd. Ashaab, Adv.
Ms. Aditi, Adv.
Mr. Satyam Sharma, Adv.

For Respondent(s) Mr. Mukul Rohatgi, Sr. Adv.
Mr. Ranjit Kumar, Sr. Adv.
Mr. Jaideep Gupta, Sr. Adv.
Mr. S Niranjan Reddy, Sr. Adv.
Mr. P Sudhakar Reddy, A.A.G.
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Santosh Krishnan, Adv.
Mr. Polanki Gowtham, Adv.
Mr. K V Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.
Mr. Sahil Raveen, Adv.
Mr. M. Bala Krishna, Adv.
Ms. Deepshikha Sansanwal, Adv.
Mr. T Vijaya Bhaskar Reddy, Adv.
Mr. Meeran Maqbool, Adv.
Ms. Ruchi Guasain, Adv.

Petitioner-in-person, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard learned senior counsel appearing for the parties.

Hearing concluded.

Judgment reserved.

Short written submission(s)/note(s) be filed by Friday i.e.
20.10.2023.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR